

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2730
ANSWERED ON:07.02.2014
ACQUISITION OF OIL AND GAS ASSETS
Thamaraiselvan Shri R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil Corporation Limited (IOC) proposes to acquire oil and gas assets from abroad;
- (b) if so, the details thereof;
- (c) whether the Government has given its approval for the acquisition of such assets by the IOC; and .
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SMT. PANABAAGA LAKSHMI).

- (a) & (b). Indian Oil Corporation Limited (IOC) is actively pursuing oil and gas assets abroad for possible acquisition based on techno-commercial considerations.
- (c). So far, no approval has been granted by the Government during 2013-14.
- (d). Does not arise in view of `c` above.